

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 86 of 1996

Friday this the 19th day of January, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T.Sivasankaran Nair,
Lower Selection Grade Supervisor,
Head Record Office,
Railway Mail Service, Trivandrum. ... Applicant

(By Advocate Mr. Thomas Mathew)

Vs.

1. Senior Superintendent,
Railway Mail Service,
Trivandrum Division, Trivandrum
2. Director, Postal Services
(Headquarters) Office of the
Chief Post Master General,
Trivandrum.
3. Chief Post Master General,
Kerala Circle, Trivandrum.
4. Director General,
Department of Posts,
New Delhi.
5. Union of India, represented by
its Secretary, Department of
Posts, New Delhi.
6. K.Mohammed Basheer,
Higher Selection Grade II
Sorting Assistant,
Railway Mail Service,
Trivandrum. ... Respondents

(By Advocate Mr. Mathews J Nedumpara, ACGSC)

The application having been heard on 19.1.1996, the
Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that he is entitled to be considered for promotion to the cadre-
A Higher Selection Grade II with effect from 1.10.1991. He has referred to earlier orders of this Tribunal as well as the orders passed by the department pursuant to our orders.

2. We find that A7 representation has been made by applicant for the reliefs sought herein, but, simultaneously to four authorities. Four authorities cannot be asked to take a decision on the same subject. Applicant may make a representation before third respondent. Standing counsel submits that if a representation is so made, a speaking order will be passed thereon within three months of the date of receipt of the representation.

3. We record the submission and dispose of the application. No costs.

Dated 19th January, 1996.

P.V. Venkatakrishnan
P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)

VICE CHAIRMAN

LIST OF ANNEXURE

1. Annexure A7: True copy of applicant's representation dated 2.3.95 to respondents 1 to 4.

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